

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 407 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: Sh. Mahesh Arya & Anr. M/s Max Mall Pvt. Ltd.

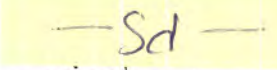
SECTION OF THE COMPANIES ACT: 7 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:	Mr. Harish Khurana,	PCS for the Petitioner		
	Mr. Ashok Kriplani	for the Applicant OC		
	Mr. Pawan Kumar Rey,	Advocate for the Respondent		
	Ms. Pratibha Aggarwal,	IRP		

ORDER

Mr. Pawan Kumar Rey, Advocate has put in appearance on behalf of the Respondent and prays for some time to file the reply. Let the copy of the reply be supplied to the Petitioner also.

To come up on 26th October, 2017.


(Ina Malhotra)
(Member (J))